

Rejoinder
not filed.

12. order dt 16.2.2000

Adjourned to 28/3/2000 for
filing rejoinder as a last chance.

Bench

S. V. M.
Vice-Chairman
16/2

Free copy of
order dt 28.3.2000
given to the
both counsels

Patra
3/4

P. S. O.
3/4/2000

Id. counsel for the applicant
has filed a memo stating that he
does not want to pursue this OA.
In view of this, the OA is disposed
of for not being pressed. Mr. Ashok
Mishra, Id. Spt. counsel appearing for the
Respondents is present and heard.

S. V. M.
Vice-Chairman
28/3

Member (Judl.)